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Title:Regarding implementation of Mobile Number Portability (MNP) across the country.

SHRI E. AHAMED (MALAPPURAM): Thank you hon. Speaker. I would like to draw the attention of the Government to a public utility service that has been delayed indefinitely.

The Department of Telecom had approved the recommendations of TRAI to fully implement the mobile number portability (MNP) across the country on 3rd November last year and the same was to be implemented within a period of six months, which lasted on 3rd May. But the same has not been implemented. The full MNP will allow subscribers to retain their mobile number in any part of the country even when they change their operator or State. The Department of Telecom had amended the National Number Plan (NNP) asking telecom operators to allow their subscribers to dial on to mobile numbers within the same circle as well as inter-circle without any prefix.

At present, MNP allows subscribers to change mobile network while retaining their number in the same telecom circle only. India has the fastest growing telecom network in the world with its high population and development potential. However, rural India still lacks strong infrastructure.

Madam Speaker, I would urge upon the Government, through you, to take immediate action for implementation of MNP across the country expeditiously which will help millions of mobile users to choose the operators of their choice and convenience.

HON. SPEAKER: Adv. Joice George is permitted to associate with the issue raised by Shri E. Ahamed.